

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.11(60)-HC/2021/22357-58

Dated, Agartala, the 5<sup>th</sup> October, 2021

**NOTIFICATION**

The Hon'ble High Court has been pleased to declare and publish the final result of the candidates according to marks obtained by them in the Viva Voce held on 02.10.2021, 03.10.2021 & 04.10.2021 for engagement of 4(four) posts of **Law Clerks-cum-Legal Research Assistant** in connection with the Advertisement dated 10.09.2021 of the High Court of Tripura;

The names of the selected candidates are as follows;

1. **Smt. Niharika Sharma (Roll No.03)**
2. **Smt. Puspita Sinha (Roll No.07)**
3. **Smt. Barnali Ghosh (Roll No.05)**
4. **Smt. Prity Debbarma (Roll No.31)**

The names of following candidates will be kept in the panel for a period of 1(one) year w.e.f. 05.10.2021 for engagement.

1. Smt. Monisha Das (Roll No.01)
2. Smt. Christy Maria (Roll No.46)

Sd/-

**(D.M. Jamatia)**  
**Registrar General**

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- ✓ 1. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the Official Website of the High Court;
2. Notice Board.

  
**Registrar General**